

LOK SABHA DEBATES

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LOK SABHA

*Friday, May 13, 1988/Vaisakha 23,
1910 (Saka)*

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCES

[*English*]

MR. SPEAKER : Hon. Members, it is my sad duty to inform the House of the demise of two of our former colleagues, namely, Sarvashri Jai Singh and Ram Sahai. The information regarding demise of Shri Singh was received late.

Shri Jai Singh was a member of the Fourth Lok Sabha representing Hoshiarpur constituency of Punjab during 1969-70.

A product of the Royal Military College Sandhurst, U.K., he served the Indian Army with distinction. A widely travelled person, he was a keen student of Vedant philosophy.

Shri Singh passed away in the Army Hospital at New Delhi on 6th March, 1988 at the age of 78 years.

Shri Ram Sahai was a member of the Constituent Assembly of India during 1947-50 from Madhya Pradesh. Later, he was elected to Rajya Sabha in 1956, re-elected in 1962 and again in April, 1968.

A prominent social worker, he served the people of his State with devotion and was associated in various capacities with several social, political and educational institutions and organizations. He worked untiringly for the spread of education in the remote backward areas of his State.

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A veteran freedom fighter, he gave up his law practice in 1942 and took active part in the Quit India Movement and was imprisoned also.

An able parliamentarian, he served on the Credentials Committee and the Drafting Committee for drafting Model Constitution for the States and Union. He served on the Public Accounts Committee of Parliament in 1964. He also held the office of Speaker of the erstwhile Madhya Bharat Legislative Assembly during 1948-52. A widely travelled person, he was a delegate to the Commonwealth Parliamentary Conference in Australia.

Shri Ram Sahai passed away at Vidisha on 8th May, 1988, at the age of 93 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

Now, the House may stand in silence for a short while as a mark of respect to the departed souls.

*The Members then stood in silence
for a short while.*

ORAL ANSWERS TO QUESTIONS

Deposits of Nationalised Banks

[*English*]

*1083. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the growth rate of deposits registered in the banking industry during 1987 ;

(b) whether the nationalised banks have entered into new fields of activities ; if so, the details thereof ; and

(c) the ratio between the number of branches of the nationalised banks and the population of the country ?